

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 19448/2015

SUBHADRABEN . &amp; ANR.

Petitioner(s)

VERSUS

DINMOHAMMED IBRAHIM . &amp; ORS.

Respondent(s)

WITH

SLP(C) No. 19450/2015 (III)

SLP(C) No. 19449/2015 (III)

SLP(C) No. 28114/2015 (III)

SLP(C) No. 28115/2015 (III)

Date : 28-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. O. P. Bhadani, AOR

For Respondent(s)

Ms. Manjeet Chawla, AOR

UPON hearing the counsel the Court made the following  
O R D E RSLP(C) No.19448,19449 and 19450/2015Respondent Nos.1 and 2 have been served but no one has  
entered appearance.SLP(C) No. 28114 and 28115/2015

Await orders of the Hon'ble Judge in Chambers.

List again on 3.10.2017.

RAJESH KUMAR GOEL  
Registrar